

Statement

Sl No. of the State/UT	Name	Mission Cities	No. of Projects approved	Total project cost approved	Total No. of Dwelling Units Approved (N+U)	Total Central Share Approved	Total State Share Approved	Total ACA Released	Total No. DUs under progress	Total No. of DUs completed	No. of DUs occupied
1	2	3	4	5	6	7	8	9	10	11	12
1.	Delhi	Delhi	17	3257.72	74312	1469.43	1788.29	440.42	3956	13528	85
2.	Haryana	Faridabad	2	64.23	3248	31.18	33.05	31.18	40.8	2840	202
3.	Uttar Pradesh	Meerut	14	391.86	10838	180.349	211.37	174.19	3595	6189	6149
	Total	3	33	3713.81	88398	1681.10	2032.71	645.79	7959	22557	6436
				% Financial and Physical progress-DUs under progress/completed.				38.41%	98.00%	25.52%	
				IHSPD							
	Total	19	22	195.98	7156	128.92	67.06	99.41	1879	3282	3402
				% Financial and Physical progress-DUs under progress/completed.				77.11%	26.26%	45.86%	
				IHSDP							
	Grand Total	22	55	3909.787	95554	1810.0	2099.77	745.2	9838	25839	9838
				% Financial and Physical progress-DUs under progress/completed.				41.17%	10.30%	27.04%	

Allotment of land for offices of political parties in Delhi

928. SARDAR SUKHDEV SINGH DHINDSA :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the names of political parties whose requests for allotment of land for construction of their party offices in Delhi are pending with Government as on date;

- (b) the status of each request made; and
- (c) the steps taken to allot suitable land to the political parties?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATARAY) : (a) The names of political parties whose request for allotment are pending are as under :

1. Shiv Sena Parliamentary Party
2. Nationalist Congress Party
3. Bahujan Samaj Party
4. Shiromani Akali Dal

(b) The status of each request made is as under :

1. Shiv Sena Parliamentary Party : The Land Allotment Screening Committee (LASC) recommended allotment of land to Shiv Sena Parliamentary Party at M.B. Road, New Delhi. However, Shiv Sena Parliamentary Party has requested for allotment of land only at DDU Marg. Due to non-availability of vacant land in the desired location, the request of Shiv Sena Parliamentary Party is still pending.
2. Nationalist Congress Party : The party has requested for allotment of land at DDU Marg. Due to non availability of vacant land in the desired location, the request of Nationalist Congress Party is still pending.
3. Bahujan Samaj Party : The party has requested for allotment of land at DDU Marg. Due to non-availability of vacant land in the desired location, the request of Bahujan Samaj Party is still pending.
4. Shiromani Akali Dal : The party has requested for allotment of land near Gole Market. Due to non availability of vacant land in the desired location, the request of Shiromani Akali Dal is still pending.

(c) Due to non-availability of vacant land in the desired locations, it is not possible to allot land to these political parties.

Performance based grants for Urban Development Projects

929. SHRI S. THANGAVELU :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government has decided to provide performance based grants worth Rs. 80 billion to 13 States for implementing various guidelines pertaining to Urban Development Projects and related schemes;